

REVATI HOLDINGS PRIVATE LIMITED

Registered Office at "Anandlok", 227, A.J.C. Bose Road,
2nd Floor, Room No. 207, Kolkata- 700 020,
Telefax No.: (033) 2289 5101, E-mail Id: revatiholdingspvtltd@gmail.com,
CIN: U74900WB2014PTC200064

ADDENDUM TO THE LETTER OF OFFER OF BANGALORE FORT FARMS LIMITED

Further to the Detailed Public Statement dated 22.04.2014 (the "**DPS**") and Offer Opening Public Announcement dated 12.08.2014 issued by VC Corporate Advisors Private Limited ("**Manager to the Offer**") on behalf of Revati Holdings Private Limited ("**Acquirer**") to the equity shareholders of Bangalore Fort Farms Limited ("**Target Company**") and Final Letter of Offer ["**LOF**"] dated 04.08.2014 pursuant to Regulation 3(1) & 4 of the SEBI (Substantial Acquisition of Shares & Takeovers) Regulations, 2011 and subsequent amendments thereto ("**Regulations**"), the shareholders of the Target Company are requested to note that the equity shares of the Target Company have been listed with The Calcutta Stock Exchange Limited w.e.f. 14.08.2014 apart from the Bangalore Stock Exchange Limited ["**BGSE**"] in order to retain its listing status pursuant to derecognition of BGSE.

The Letter of Offer stand accordingly amended to the extent stated hereinabove. Capitalized terms used in this announcement, but not defined, shall have the same meaning assigned to them in DPS & LOF.

For Revati Holdings Private Limited

Sd/-

Srinivasan Ramakrishna Iyengar

Director

DIN: 05255039

Place: Kolkata
Date: 25.08.2014